

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

MANOMAY VENTURES PRIVATE LIMITED (Erstwhile Omkar Ventures Private Limited)

| FOR THE ATTENTION OF THE CREDITORS OF [NAME OF CORPORATE DEBTOR] RELEVANT PARTICULARS | | |
|--|---|---|
| 1. | Name of corporate debtor | MANOMAY VENTURES PRIVATE LIMITED (Erstwhile Omkar Ventures Private Limited) |
| 2. | Date of incorporation of corporate debtor | 11 th January 2013 |
| 3. | Authority under which corporate debtor is incorporated / registered | Companies Act 1956 |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U70102MH2013PTC239568 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | Popular Metal works, Tatyia Tope Marg, Joglekarwadi Sion Fish Mkt, Sion (E), Sion, Mumbai - 400022 |
| 6. | Insolvency commencement date in respect of corporate debtor | 28 th October 2024 Downloaded on 29 th October 2024 |
| 7. | Estimated date of closure of insolvency resolution process | 26 th April 2025 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Manish Motilal Jaju IBBI Registration No: IBBI/IPA-001/IP-P00034/2016-17/10087 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | M M JAJU & CO., D-502, Neelkanth Business Park, Vidyavihar West, Mumbai -400086. Email: - mmjaju76@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | M M JAJU & CO., D-502, Neelkanth Business Park, Vidyavihar West, Mumbai -400086. Email: - irp.omkar@gmail.com |
| 11. | Last date for submission of claims | 12 th November 2024 # |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Allottees under a Real Estate Project as per clause (f) of Section 5(8) of the IBC Code. |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | 1.Yatin Shah IBBI/IPA-001/IP-P-01785/2019 -2020/12764 2.Hemant Mehta IBBI/IPA-001/IP-P00027/2016-17/10060 3. Atul Mehta IBBI/IPA-001/IP-P01020/2017-2018/11670 |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at: | https://ibbi.gov.in/en/home/downloads |

The order of appointment of the Interim Resolution Professional has been delivered by the National Company Law Tribunal Mumbai Bench (NCLT) on 28th October 2024. Interim Resolution came to know on 29th October 2024. Accordingly, time for submission of claims has been considered as 14 Days from 29th October 2024.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Manomay Ventures Private Limited (Erstwhile Omkar Ventures Private Limited)** on **28th October 2024**.

The creditors of **Manomay Ventures Private Limited (Erstwhile Omkar Ventures Private Limited)**, are hereby called upon to submit their claims with proof on or before 12th November 2024 falling fourteen days from the appointment of the interim resolution professional to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class **Homebuyers** in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Manish M Jaju

Interim Resolution Professional in the matter of Manomay Ventures Private Limited (Erstwhile Omkar Ventures Private Limited)

Reg. No: IBBI/IPA-001/IP-P00034/2016-2017/10087

AFA Valid up to 17/01/2025

Date 30th October 2024

Place :- Mumbai